

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 540/TD/2026

Subject : Application under Section 14 and Section 15 (1) of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters), Regulations, 2020 for grant of an inter-state trading license.

Petitioner : Navvurjaa Power Solutions Private Limited (NPSPL)

Date of Hearing : **6.10.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Tabrez Malawat, Advocate, NPSPL
Ms. Ankita Bafna, Advocate, NPSPL
Shri Syed Hamza, Advocate, NPSPL
Ms. Rupali Jain, Advocate, NPSPL

Record of Proceedings

The learned counsel for the Petitioner submitted that the present Petition has been filed for grant of a Category–V inter-State trading licence under the applicable provisions of the Electricity Act, 2003 and the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading Licence and other related matters) Regulations, 2020 ('Trading Licence Regulations, 2020') and amendments thereof. The learned counsel further submitted that the Petitioner has already complied with all the requirements specified in the Trading Licence Regulations, 2020, including the issuance of notice in the Newspapers inviting suggestions/objections on the present application. Accordingly, the learned counsel prayed to reserve the matter for order.

2. After considering the submissions made by the learned counsel for the Petitioner, the Commission directed the Petitioner to be clarify whether the qualification of Mr. Prafull Singh, stated as MBA, meets the qualification requirement prescribed under Regulation 3(2) of the Trading Licence Regulations, 2020, i.e. CA/ICWA/MBA (Finance), and to furnish the relevant supporting documents in this regard, on an affidavit, within a week.

3. The Petition will be listed for hearing on **16.10.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

